## HIGH COURT OF SIKKIM GANGTOK

No. 87/HCS

Dated: 8-12-2023

## $\underline{N} \hbox{-} \underline{O} \hbox{-} \underline{T} \hbox{-} \underline{I} \hbox{-} \underline{F} \hbox{-} \underline{I} \hbox{-} \underline{C} \hbox{-} \underline{A} \hbox{-} \underline{T} \hbox{-} \underline{I} \hbox{-} \underline{O} \hbox{-} \underline{N}$

The Judicial Officers under the High Court of Sikkim shall follow the following roster arrangement during the ensuing winter vacation in the month of January, 2024:

SL. NO.	NAME OF JUDICIAL OFFICER	WORKING ARRANGEMENT
1.	Mr. K.W. Bhutia, Principal District & Sessions Judge, Gangtok  Period of duty 01.01.2024 to 06.01.2024	<ul> <li>IN-CHARGE OF THE COURT/OFFICE OF THE:-</li> <li>1. District &amp; Sessions Judge (Spl. Div. I), Gangtok/Judge, Family Court, Gangtok.</li> <li>2. District &amp; Sessions Judge (Spl. Div. II), Gangtok/Judge, Lok Adalat, Gangtok.</li> <li>3. District &amp; Sessions Judge, Mangan.</li> <li>4. District &amp; Sessions Judge, Pakyong.</li> </ul>
2.	Ms. Jyoti Kharka, District & Sessions Judge (Spl. Div. I), Gangtok  Period of duty 07.01.2024 to 12.01.2024	<ul> <li>IN-CHARGE OF THE COURT/OFFICE OF THE:-</li> <li>1. Ld. Principal District &amp; Sessions Judge, Gangtok.</li> <li>2. District &amp; Sessions Judge(Spl. Div. II), Gangtok/Judge, Lok Adalat, Gangtok.</li> <li>3. District &amp; Sessions Judge, Mangan.</li> <li>4. District &amp; Sessions Judge, Pakyong.</li> </ul>
3.	Mr. Jiwan Kumar Kharka District & Sessions Judge (Spl. Div. II), Gangtok  Period of duty 13.01.2024 to 18.01.2024	<ul> <li>IN-CHARGE OF THE COURT/OFFICE OF THE:-</li> <li>1. Ld. Principal District &amp; Sessions Judge, Gangtok.</li> <li>2. District &amp; Sessions Judge (Spl. Div. I), Gangtok/Family Court, Gangtok.</li> <li>3. District &amp; Sessions Judge, Mangan.</li> <li>4. District &amp; Sessions Judge, Pakyong.</li> </ul>
4.	Ms. Subarna Rai, District & Sessions Judge, Mangan Period of duty 19.01.2024 to 24.01.2024	<ul> <li>IN-CHARGE OF THE COURT/OFFICE OF THE:</li> <li>1. Ld. Principal District &amp; Sessions Judge, Gangtok.</li> <li>2. District &amp; Sessions Judge (Spl. Div. I), Gangtok/Judge, Family Court, Gangtok.</li> <li>3. District &amp; Sessions Judge(Spl. Div. II), Gangtok/Judge, Lok Adalat, Gangtok.</li> <li>4. District &amp; Sessions Judge, Pakyong.</li> </ul>
5.	Mrs. Ranjeeta Pradhan, District & Sessions Judge, Pakyong  Period of duty 25.01.2024 to 31.01.2024	<ol> <li>IN-CHARGE OF THE COURT/OFFICE OF THE:</li> <li>Ld. Principal District &amp; Sessions Judge, Gangtok.</li> <li>District &amp; Sessions Judge(Spl. Div. I), Gangtok/Judge, Family Court, Gangtok.</li> <li>District &amp; Sessions Judge (Spl. Div. II), Gangtok/Judge, Lok Adalat, Gangtok.</li> <li>District &amp; Sessions Judge, Mangan.</li> </ol>

6.	Mrs. Jwala D. Thapa, Chief Judicial Magistrate- cum-Civil Judge(SD), Gangtok, (I) CJM-cum-Judicial Magistrate (SD), Pakyong(I/C). (II) CJM-cum-Civil Judge (SD), Mangan (I/C) (III) Civil Judge-cum-Judicial Magistrate, Pakyong (I/C)  Period of duty 01.01.2024 to 10.01.2024	<ul> <li>IN-CHARGE OF THE COURT/OFFICE OF THE:-</li> <li>1. Civil Judge-cum-Judicial Magistrate, Mangan.</li> <li>2. Civil Judge-cum-Judicial Magistrate, Gangtok/Principal Magistrate, Juvenile Justice Board, Gangtok &amp; Mangan.</li> <li>3. Civil Judge-cum-Judicial Magistrate, Rangpo &amp; Rongli Sub-Division, Pakyong.</li> <li>4. Civil Judge-cum-Judicial Magistrate, Chungthang.</li> </ul>
7.	Ms Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Rangpo,  Civil Judge-cum-Judicial Magistrate, Rongli (Sub- Division, Pakyong I/C)  Period of duty 11.01.2024 to 20.01.2024	<ol> <li>IN-CHARGE OF THE COURT/OFFICE OF THE:-</li> <li>Chief Judicial Magistrate-cum-Civil-Judge (SD), Gangtok.</li> <li>Chief Judicial Magistrate-cum-Civil-Judge (SD), Mangan.</li> <li>Chief Judicial Magistrate-cum-Civil-Judge (SD), Pakyong.</li> <li>Civil Judge-cum-Judicial Magistrate-Judicial, Gangtok/Principal Magistrate, Juvenile Justice Board, Gangtok &amp; Mangan.</li> <li>Civil Judge-cum-Judicial Magistrate, Mangan.</li> <li>Civil Judge-cum-Judicial Magistrate, Chungthang.</li> <li>Civil Judge-cum-Judicial Magistrate, Pakyong.</li> </ol>
8.	Mrs. Rohini Rai, Civil Judge-cum-Judicial Magistrate, Gangtok  (I) Civil Judge-cum-Judicial Magistrate, Mangan (I/C)  (II) Principal Magistrate, Juvenile Justice Board, Mangan (I/C)  (III) Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division (I/C)  Period of duty 21.01.2024 to 31.01.2024	<ol> <li>IN-CHARGE OF THE COURT/OFFICE OF THE:-         <ol> <li>Chief Judicial Magistrate-cum-Civil-Judge (SD), Gangtok.</li> <li>Chief Judicial Magistrate-cum-Civil-Judge (SD), Mangan.</li> <li>Chief Judicial Magistrate-cum-Civil-Judge (SD), Pakyong.</li> <li>Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division &amp; Rongli Sub-Division, Pakyong.</li> <li>Civil Judge-cum-Judicial Magistrate, Mangan.</li> <li>Civil Judge-cum-Judicial Magistrate, Chungthang.</li> </ol> </li> <li>Civil Judge-cum-Judicial Magistrate, Pakyong</li> </ol>

	DISTRICT & SESSIONS COURT, GYALSHING, SORENG AND NAMCHI				
SL. NO.	NAME OF JUDICIAL OFFICER	WORKING ARRANGEMENT			
1.	Ms. K. C Barphungpa, District & Sessions Judge, Gyalshing, Sikkim  Period of Duty 22.01.2024 to 31.01.2024	IN-CHARGE OF THE COURT/OFFICE OF THE:-  1. District & Sessions Judge, Namchi, Sikkim.  2. District & Sessions Judge, Soreng, Sikkim.			
2.	Ms Samita Sharma, District & Sessions Judge, Namchi, Sikkim  Period of Duty 01.01.2024 to 10.01.2024	IN-CHARGE OF THE COURT/OFFICE OF THE:-  1. District & Sessions Judge, Gyalshing.  2. District & Sessions Judge, Soreng.			
3.	Ms. Bebika Chettri, Chief Judicial Magistrate-cum- Civil Judge (SD), Gyalshing,  Chief Judicial Magistrate-cum- Civil Judge (SD), Soreng (I/C).  Civil Judge-cum-Judicial Magistrate, Soreng (I/C).  Principal Magistrate, JJB Gyalshing (I/C)  Period of Duty 01.01.2024 to 15.01.2024	<ol> <li>Court of District &amp; Sessions Judge,         Gyalshing, Namchi and Soreng for the period         11.01.2024 to 15.01.2024.</li> <li>Court of Chief Judicial Magistrate-cum-Civil         Judge (SD), Namchi.</li> <li>Court of Civil Judge-cum-Judicial         Magistrate, Namchi.</li> <li>Court of Civil Judge-cum-Judicial         Magistrate, Jorethang Sub-Division.</li> <li>Court of Civil Judge-cum-Judicial         Magistrate, Yangang Sub-Division.</li> <li>Principal Magistrate, JJB, Namchi.</li> </ol>			
4.	Mr Jabyang Dorjee Sherpa, Chief Judicial Magistrate-cum- Civil Judge (SD), Namchi, Sikkim.  Civil Judge-cum-Judicial Magistrate, Namchi (I/C).  Principal Magistrate, JJB, Namchi (I/C)  Period of Duty 16.01.2024 to 31.01.2024	<ol> <li>Court of District &amp; Sessions Judge,         Gyalshing, Namchi and Soreng for the period         16.01.2024 to 21.01.2024.</li> <li>Court of Chief Judicial Magistrate-cum-Civil         Judge (SD), Gyalshing.</li> <li>Court of Chief Judicial Magistrate-cum-Civil         Judge (SD), Soreng.</li> <li>Court of Civil Judge-cum-Judicial         Magistrate, Jorethang Sub-Division.</li> <li>Court of Civil Judge-cum-Judicial         Magistrate, Soreng Sub-Division.</li> <li>Principal Magistrate, JJB, Gyalshing.</li> </ol>			

Sd/-

REGISTRAR (JUDICIAL SERVICE)

## Memo No. 4 (17) Confdl/HCS/

Dated: &-12-2023

Copy to: 9089 - 9110

- 1. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
- 2. The Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
- 3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
- 4. The Chief Secretary, Government of Sikkim, Gangtok.
- 5. The Additional Advocate General, Government of Sikkim, Gangtok.
- 6. The Principal District & Sessions Judge, Gangtok.
- 7. All District & Sessions Judges, Subordinate Courts of Sikkim
- 8. The Director, Sikkim Judicial Academy.
- 9. The Legal Remembrancer-cum-Law Secretary, Law & Parliamentary Affairs Department, Government of Sikkim.
- 10. The Central Project Coordinator, High Court of Sikkim.
- 11. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
- 12. All Chief Judicial Magistrate-cum-Civil Judges (Senior Division), Subordinate Courts of Sikkim.
- 13. All Civil Judge-cum-Judicial Magistrates, Subordinate Courts of Sikkim.
- 14. All District Magistrates, Gangtok, Pakyong, Mangan, Namchi, Gyalshing and Soreng Districts.
- 15. The Additional Secretary, Home Department, Government of Sikkim, Gangtok.
- 16. The Deputy Solicitor General of India, Government of India.
- 17. The President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
- 18. The President, Sikkim High Court Bar Association, Gangtok.
- 19. The President, Namchi Bar Association of Sikkim, Namchi.
- 20. P.A. to the Registrar General, High Court of Sikkim.
- 21. P.A. to the Registrar, High Court of Sikkim.
- 22. Computer Cell, High Court of Sikkim.
- 23. Notice Board.
- 24. File and
- 25. Guard file.

REGISTRAR